

कै.रा.सं. (स.सि.क.)
81
02.02.12

क.प.सं. (स.सि.क.)
ता. 1/02
02/01/2012
श्री गीत कुमारी
कुशीलपुर
गहन
2.1.12

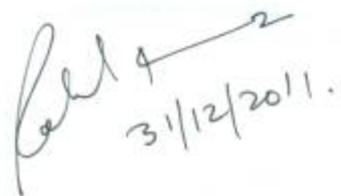
I, Rahul Kumar, Member of Legislative Assembly representing, 217, Ghosi Assembly

Constituency Son of Jagdish Sharma, aged about 27 years, resident of Village & P.O. – Korra, P.S. Ghosi, District- Jehanabad solemnly affirm/state on oath That I give herein below the details of the assets (moveable, immovable , bank balance etc.) of myself, my spouse, and dependents.

SL.	Description	Self	Spouse (Unmarried)	Dependan-1
1	Cash	Rs. 75,000/-	NIL	NIL
2	Deposits in Banks, Financial Institutions and Non Banking Financial Companies	(1) Rs. 53,555.00 in SBI South Extension Part-II, New Delhi, A/c No. 30409725487 (2) Rs.1,440.00 in SBI, Secretariat Branch, Patna, A/c No. 30199696856 (3) Rs.2,03,821.75 in ICICI Bank, DLF Cyber Green Branch,Gurgaon, A/c No. 061001501674 (4) Rs. 1,48,000.00 in SBI, AD Branch, Jehanabad, Joint A/c With Ram Pravesh Sharma, A/C No. 31462780958 (5) Rs. 1,67,510/- in SBI, Vidhan Sabha Branch, Patna A/c No. 20015881211.	NIL	NIL
3	Bonds, Debentires and shares in companies	Rs 13,33,333.00/- Shares in M/s Devlok Agro And Beverages Pvt.Ltd, Patna	NIL	NIL
4	Other Financial instruments,NSS,Postal Savings,LIC policies etc.	(1) LIC Policy for Rs. 5,00,000/- (2) Bajaj Alliance Policy for Rs. 5,00,000/-	NIL	NIL
5	Motor Vehicles (Details of Make etc.)	(1) Maruti Swift Reg. No. DL 9CR 8142 Present Value Rs. 2,50,000/- (2) Mahindra XUV 500 DL 4CAB 6597 Present Value Rs 13,83,945/- (on loan)	NIL	NIL
6	Jewellery (give details of weight and value)	Ornament 30gms Present Value Rs. 84000	NIL	NIL
7	Other assets Such as values of claims/interest	NIL	NIL	NIL
B DETAILS OF IMMOVABLE ASSETS				
SL.	Description	Self	Spouse	Dependan-1

Rahul Kumar
31/12/2011.

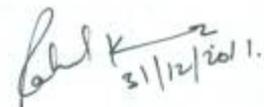
1	Agricultural Land -Location (s) -Survey No. (s) -Extent (Total Measurement) -Current Market value	Village-Korra, P.s. No. 631, Revenue P.s. Jehanabad, Khata No. 247, 246, 165,291, Total extent 3.27 Acres, market Value Rs. 6,00,000/- HUF's properties in which holding 1/4 * share.	NIL	NIL
2	Non-Agricultural Land -Location (s) -Survey No. (s) -Extent (Total Measurement) -Current Market value	NIL	NIL	NIL
3	Buildings (Commercial and residential)-Location (s)- Survey No. (s)-Extent (Total Measurement)- Current Market value	Patel Nagar Khata No. 376, Plot No. 1270 under Mahal No. 249, holding No PN 55, Total Extent 1 Khata 18 dhoor, Present Market Value Rs. 12 Lacs HUF's properties in which holding 1/4 * share.	NIL	NIL
4	House/Apartments etc. -Location (s) -Survey No. (s) -Extent (Total Measurement) -Current Market value	Village-Korra, P.s. No. 631, Revenue P.s. Jehanabad, Khata No.1418, Total extent 3239 Sft., Present market Value Rs. 5,00,000/- HUF's properties in which holding 1/4 * share.	NIL	NIL
5	Others (Such as interest in property)	NIL	NIL	NIL
C DETAILS OF LIABILITIES/ OVER DUES TO PUBLIC FINANCIAL INSTUTIONS AND GOVERNEMENT DUES				
SL.	Description	Name S address of Bank/Financial Institution (s) Department (s)	Amount outstanding as on 31.12.2011	
1	Loan from Bank	AUTO LOAN FROM ICICI BANK, Gurgaon Branch	Rs. 8,83,500/-	
2	Loan from financial Institutions	NIL	NIL	
3	Loan from Person	Sunny Contractors & Engineering Pvt. Ltd. West Gandhi Maidan , Jehanabad	Rs.13,33,333/-	
4	GOVERNMENT DUES			
	(A) Dues to department dealing with Government accommodation.	NIL	NIL	


 31/12/2011.

	(B) Dues to Department dealing with supply of water	NIL	NIL	
	(C) Dues with Department dealing with supply of electricity.	NIL	NIL	
	(D) Dues to department dealing with Telephone	NIL	NIL	
	(E) Dues to department dealing with Government transport (including aircrafts and helicopters)	NIL	NIL	
	(F) Other dues if any-	NIL	NIL	
(i)	Income tax including Surcharge (also indicate the assessment year up to which Income tax return filed. Give also Permanent Account Number (PAN)	PAN No.- AKAPK7762R Assessment Year- 2009-10; 2010-2011.	NIL	
(ii)	Wealth Tax (Also Indicate the assessment year up to which Wealth tax return filed)	NIL	NIL	
(iii)	Sales Tax (Only in case of proprietary business)	NIL	NIL	
(iv)	property Tax	NIL	NIL	

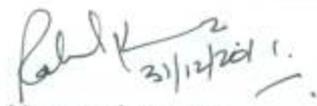
Place: PATNA

Date: 31-12-2011


31/12/2011
(Signature of Deponent)

VERIFICATION

I, Rahul Kumar, deponent do hereby verify and declare that the contents of this document are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therein.


31/12/2011
(signature of Deponent)